



# भारत का राजपत्र

# The Gazette of India

सी.जी.-डी.एल.-अ.-21082025-265588  
CG-DL-E-21082025-265588

असाधारण  
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)  
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित  
PUBLISHED BY AUTHORITY

सं. 3713]

नई दिल्ली, बुधवार, अगस्त 20, 2025/श्रावण 29, 1947

No. 3713]

NEW DELHI, WEDNESDAY, AUGUST 20, 2025/SHRAVANA 29, 1947

सङ्क परिवहन और राजमार्ग मंत्रालय

अधिसूचना

नई दिल्ली, 20 अगस्त, 2025

का.आ. 3817(अ).—केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम, 1956 (1956 का 48) की धारा 3 के खंड (क) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, नीचे दी गयी अनुसूची में यथा विनिर्दिष्ट 0 किमी से 16.397 किमी के NH151A, 16.397 किमी से 24.632 किमी के (मालीया से पिपलीया) NH151A तक के भुखण्ड के संबंध में उक्त राष्ट्रीय राजमार्ग के निर्माण (चोड़ाकरने / चार लेन का बनाने, आदि), अनुरक्षण, प्रबंध और प्रचालन हेतु उक्त अधिनियम के अधीन सक्षम प्राधिकारी के कृत्यों का पालन करने के लिए इस अधिसूचना के राजपत्र में प्रकाशन कि तारीख से सक्षम प्राधिकारी के रूप में प्राधिकृत करती है।

अनुसूची

गुजरात राज्य में राष्ट्रीय राजमार्ग संख्या-NH151A तक की भूमिका अर्जन।

क्रमिक संख्या	सक्षम प्राधिकारी	भूमि का विवरण	राज्य	जिले का नाम	तालुक का नाम	गांव का नाम
1	प्रांत अधिकारी	राष्ट्रीय राजमार्ग	गुजरात	मोरबी	मालिया	1 हरीपर

	हळवद	संख्या NH151A के कि.मी 0 से कि.मी 16.397 तक				2 काजरडा 3 खीरय 4 फतेपर 5 रासंगपर 6 सोनगढ़ 7 नानी बरार 8 मोटा भेला 9 मोटी बरार 10 जसापर 11 नवागाम 12 सरवड 13 तरघरी 14 दहिसरा नाना 15 चांचावदरडा 16 महेंद्रगढ़ 17 माठीया
2	प्रान्त आफिसर मोरबी	राष्ट्रीय राजमार्ग संख्या NH151A के कि.मी 16.397 से कि.मी 24.632 तक	गुजरात	मोरबी	मोरबी	1 पीपलीया 2 मोडपर 3 लुटावदर

[फा. सं. D-2163]

शेख अमीनखान, निदेशक

## MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## NOTIFICATION

New Delhi, the 20th August, 2025

**S.O. 3817(E).**—In exercise of powers conferred by clause (a) of section 3 of the National Highways Act, 1956(48 of 1956), the Central Government hereby authorizes the officers mentioned in column (2) of the Schedule annexed here to as the competent authorities to perform the functions of such authorities under the said Act with effect from the date of publication of this notification in the Official Gazette, in respect of the stretch of land from Km. 0 to Km. 16.397 of the NH151A, Km. 16.397 to Km. 24.632 of the NH151A (Maliya to Pipaliya) for building (widening etc), maintenance, management and operation in the State of GUJARAT.

## SCHEDULE

Land acquisition on National Highway No. NH151A in the State of GUJARAT.

Sl. No. 1	CALA 2	Stretch 3	State 4	District 5	Taluk/Mandal 6	Name of the Village 7																																		
1	Prant officer Halvad	NH151A KM 0 TO KM 16.397	GUJARAT	MORBI	Maliya	<table border="1"> <tr><td>1</td><td>Haripar</td></tr> <tr><td>2</td><td>Kajarda</td></tr> <tr><td>3</td><td>Khirai</td></tr> <tr><td>4</td><td>Fattepar</td></tr> <tr><td>5</td><td>Rasangpar</td></tr> <tr><td>6</td><td>Songadh</td></tr> <tr><td>7</td><td>Nani Barar</td></tr> <tr><td>8</td><td>Mota Bhela</td></tr> <tr><td>9</td><td>Moti Barar</td></tr> <tr><td>10</td><td>Jasapar</td></tr> <tr><td>11</td><td>Navagam</td></tr> <tr><td>12</td><td>Sarvad</td></tr> <tr><td>13</td><td>Targhari</td></tr> <tr><td>14</td><td>Dahisara Nana</td></tr> <tr><td>15</td><td>Chanchavadarda</td></tr> <tr><td>16</td><td>Mahendragadh</td></tr> <tr><td>17</td><td>Maliya</td></tr> </table>	1	Haripar	2	Kajarda	3	Khirai	4	Fattepar	5	Rasangpar	6	Songadh	7	Nani Barar	8	Mota Bhela	9	Moti Barar	10	Jasapar	11	Navagam	12	Sarvad	13	Targhari	14	Dahisara Nana	15	Chanchavadarda	16	Mahendragadh	17	Maliya
1	Haripar																																							
2	Kajarda																																							
3	Khirai																																							
4	Fattepar																																							
5	Rasangpar																																							
6	Songadh																																							
7	Nani Barar																																							
8	Mota Bhela																																							
9	Moti Barar																																							
10	Jasapar																																							
11	Navagam																																							
12	Sarvad																																							
13	Targhari																																							
14	Dahisara Nana																																							
15	Chanchavadarda																																							
16	Mahendragadh																																							
17	Maliya																																							
2	Prant officer Morbi	NH151A KM 16.397 TO KM 24.632	GUJARAT	MORBI	Morbi	<table border="1"> <tr><td>1</td><td>Pipaliya</td></tr> <tr><td>2</td><td>Modpar</td></tr> <tr><td>3</td><td>Lutavadar</td></tr> </table>	1	Pipaliya	2	Modpar	3	Lutavadar																												
1	Pipaliya																																							
2	Modpar																																							
3	Lutavadar																																							

[F. No. . D-2163]

SHAIKH AMINKHAN, Director